

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
IB-712/ND/2022
IA-5018/2023

IN THE MATTER OF:

Union Bank of India

Vs.

M/s PCL Oil & Solvant Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 06.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA-5018/2023:-

List this IA on **24.11.2023.**

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**